

**MODERNISATION OF TEXTILE SECTOR**

1915. SHRI RAJA RAM SINGH:  
SHRI SUDAMA PRASAD:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) the details of various region-specific schemes aiming at developing and modernising the textile sector;
- (b) the locations selected to set up 7 Mega Integrated Textile Region and Apparel (PM MITRA) Parks;
- (c) whether the Government has conducted/constituted any committee to assess the impact of these parks on employment generation, export growth and GDP contribution and if so, the details thereof and if not, the reasons therefor; and
- (d) the details of the key stakeholders selected for setting up of these parks along with the details of consultations held with them for introduction of this policy?

उत्तर

ANSWER

वस्त्र मंत्री (श्री गिरिराज सिंह)  
MINISTER OF TEXTILES  
(SHRI GIRIRAJ SINGH)

**(a):** In order to promote growth and development of the textile sector including exports, the Government is implementing various schemes/initiatives including Scheme for Integrated Textile Park (SITP), Integrated Processing Development Scheme (IPDS), Production Linked Incentive (PLI) Scheme, National Technical Textiles Mission (NTTM), SAMARTH – Scheme for Capacity Building in Textile Sector ATUFS, Silk Samagra-2, National Handloom Development Program (NHDP) and National Handicraft Development Program (NHDP) etc.

**(b):** With a view to develop integrated large scale and modern industrial infrastructure facility for entire value-chain of the textile industry, the Government has approved setting up of 7 (Seven) PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks in Greenfield/Brownfield sites with scheme outlay of Rs. 4,445 crore for the period 2021-22 to 2027-28. The Government has finalised 7 sites viz. Tamil Nadu (Virudhnagar), Telangana (Warangal), Gujarat (Navsari), Karnataka (Kalaburagi), Madhya Pradesh (Dhar), Uttar Pradesh (Lucknow) and Maharashtra (Amravati) for setting up PM MITRA Parks.

**(c) & (d):** In order to implement the PM MITRA Scheme, MoUs as well as JV agreements have been signed between Government of India and PM MITRA States. Special Purpose Vehicles (SPVs) have been incorporated in all greenfield PM MITRA Parks with State Governments' holding 51% stake in the SPV and remaining 49% being held by the Government of India.

Once completed, it is expected that each PM MITRA Park will attract about Rs. 10,000 crore investment and generate about 3 lakh (direct/indirect) employment opportunities.

Nearly 50 different levels of engagements and consultations with various stakeholders including states, investors, potential park developers at international, national and local levels have been done so far.

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